#### 35 Written Answers

### and the Land Board.

The 1981 Act provides that cultivating tenants shall not be liable to pay any rent from 1.1.1970 for a holding or a part of holding in respect of which an application for resumption has been rejected. The tenants are made liable to pay basic tax and other taxes for a holding or part of holding in respect of which an application for resumption has been rejected. This amendment also provides to enhance the solalitum pavable under section 109 (A) of the Act from Rs. 500/- to Rs. 1500/- and compensation payable to small holders from Rs. 2000'- to Rs 5000/- The Act is also intended to continue the proceedings for surrender after the death of the declarant

## Supply of Nuclear Reactors to Pakistan by China

259. SHRI P.M. SAYEED. SHRI PRAKASH V. PATIL:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state

(a) whether his attention has been invited to the news-item captioned "Pak to get N-reactor from China" appearing in the 'Indian Express' dated 23 February, 1990:

(b) if so, whether the supply of nuclear power reactors to Pakistan by China would create a dangerous threat to India. and

(c) if so, the reader of Government thereto and the steps being taken or proposed to tackle the situation?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) and (c). Our apprehensions regardin the weapons orientation and clandestine nature of Pakistan's nuclear programme have been conveyed to all concerned. Government constantly monitor all development having a bearing on India's security and take necessary measures to safeguard it.

# Comprehensive Crop Insurance Scheme

\*260. SHRI KUSUMA KRISHNA MURTHY: SHRI GANGA CHARAN LODHI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the progress made in the implementation of the Comprehensive Crop Insurance Scheme so far;

(b) the area covered under the scheme, State-wise.

(c) whether Government propose to extend the coverage of area under the Scheme; and

(d) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL): (a) The Comprehensive Crop Insurance Scheme (CCIS) is under implementation with effect from 1.4.1985. Upto the end of Kharif 1989, about 237 lakh farmers have been covered over an area of 427 lakh ha. insuring a sum of Rs. 5080.00 crore.

(b) A Statement is given below.

(c) Under the CCIS the State Government are free to notify any area under the scheme during a season provided they have the yield data for last 5 years as also the capacity to conduct required number of crop cutting experiments for various insured crops, at the end of every season.

(d) Does not arise.

## STATEMENT

Area Covered under the Comprehensive Crop Insurance Scheme (CCIS) from Kharif, 1985 to Kharif, 1989

SI No	Name of State/U T	Area Covered (in ha)
1	2	3
1	Andhra Pradesh	7701008
2	Assam	59124
3	Bıhar	2129101
4	Goa	6571
5	Gujarat	6339355
6	Himachal Pradesh	19733
7	Jammu & Kashmır	77358
8	Karnataka	1275757
9	Kerala .	243151
10	Manipur	4759
11	Meghalaya	12334
12	Madhya Pradesh	5327073
13	Maharashtra	7955230
14	Orissa	1814938
15	Rajasthan	1544600
16	Tripura	18109
17	Tamil Nadu	931 <b>279</b>
18	Uttar Pradesh	5268928
19.	West Bengal	2006142

SI. No.	Name of State/U.T.	Area Covered (in ha.)
1	2	3
20.	A. & N. Islands	3548
21.	Delhi	1359
22.	Pondicherry	6357
	Total	42745814

### Equipment for Electronic Exchange at Shirivardhan in Raigad District

\*261. SHRI A.R. ANTULAY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the electronic exchange equipment landed in Shrivardhan in Raigad District, Maharashtra, was sent back to some other place on the instruction from the District Headquarters of the Telephone Department;

(b) if so, the reason therefor;

(c) whether the equipment is to be installed at Shrivardhan; and

(d) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANS-PORT AND MINISTER OF COMMUNICA-TIONS (SHRI K.P. UNNIKRISHNAN): (a) Electronic Exchange equipment allotted for Shrivardhan in Raigad District was diverted to Thal in the same district of Maharashtra Telecom Circle where it is under commissioning. Diversion was done by the Maharashtra Telecom. Circle.

(b) By this diversion, the 500 line Electronic Exchange would serve 284 subscribers (74%) in Thal, whereas at Shrivardhan it would have served 220 subscribers (57%).

(c) Electronic Exchange equipment has been allotted for Shrivardhan for the year 1990-91.

(d) Question does not arise in view of (c) above.

[Translation]

## Increase in Subscription Rates of Telephones

\*262. SHRIGULAB CHAND KATARIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of times subscription
rates of telephones were increased during
1985 and 1990 so far and the extent of such
increase each time;

(b) the details of any special benefits provided to telephone subscribers and employees after increase of these rates; and

(c) the schemes taken up for making telephone service more efficient?

THE MINISTER OF SURFACE TRANS-PORT AND MINISTER OF COMMUNICA-TIONS (SHRI K.P. UNNIKRISHNAN): (a) During the period 1985 to March 1990 the